

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Company Appeal (AT) (Insolvency) No. 50 of 2022

IN THE MATTER OF:

Mr. Rahuul Ramesh Shah

...Appellant

Versus

PNB Housing Finance Ltd.

...Respondent

Present:

For Appellant: Mr. Devansh Srivastava, Advocate.

For Respondent: Advocate Kumar Kislay

**ORDER
(Virtual Mode)**

12.07.2022: Learned Counsel for the Appellant prays that he is taking steps for entering into Settlement therefore he wants to withdraw the Appeal.

As prayed, the Appeal is dismissed as withdrawn.

**[Justice Ashok Bhushan]
Chairperson**

**[Justice M. Satyanarayana Murthy]
Member (Judicial)**

**[Mr. Naresh Salecha]
Member (Technical)**

Basant/nn